

## Annexure-7

Name of the corporate debtor: Coastal Energen Pvt Ltd ; Date of commencement of CIRP: 4th February, 2022 ; List of creditors as on: 23rd February, 2022

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of Income Tax, Central Circle - 1(1), Chennai	Chennai	15-Feb-22	55,359,965.00	-	Income Tax	-	-	No	-	-	-	55,359,965.00	-	
2	Southern Regional Power Committee, Government Of India, MoP, CEA, 29, Race Course Cross Road, Bangalore - 560009	Government of India	21-Feb-22	1,213,832.00	-	Reimbursement of annual expenditure of SRPC Secretariat	-	-	No	-	-	-	1,213,832.00	-	
3	Southern Regional Power Committee, Government Of India, MoP, CEA, 29, Race Course Cross Road, Bangalore - 560009	Government of India	21-Feb-22	275,000.00	-	Annual subscription	-	-	No	-	-	-	275,000.00	-	
4	Power System Operation Corporation Ltd	Government of India	21-Feb-22	11,897,421.00	-	Fees and Charges by The Hon'ble Central Electricity Regulatory Commission	-	-	No	-	-	-	11,897,421.00	-	
<b>Total</b>				<b>68,746,218.00</b>	-		-	-		-	-	-	<b>68,746,218.00</b>	-	